

C. A. T. Bench, JAIPUR

Date of Order	Orders
<p><u>25.8.93</u></p> <p>Reply filed on 11/10/93 12/10/93</p>	<p>Sh. B. M. Singh, brief holder for Sh. H. C. Ganeshwar, counsel for the petitioner Sh. D. P. Sahu, Sr. Clerk, departmental representative on behalf of the respondent.</p> <p>The departmental representation seeks time to file reply to the M.P. Prayer is allowed. May be listed for admission on 15.10.93.</p> <div style="display: flex; justify-content: space-between; margin-top: 20px;"> <div style="text-align: center;"> <p><i>Gopal Krishna</i> (Gopal Krishna) Member (Judg.)</p> </div> <div style="text-align: center;"> <p><i>B. B. Mahajan</i> (B. B. Mahajan) Member (Adm.)</p> </div> </div> <hr/> <p><u>15.10.93</u></p> <p>Mr. Rajendra Dixit brief counsel for Mr. H. C. Ganeshwar Counsel for applicant None present for respondent.</p> <p>As prayed by brief counsel for applicant may be listed for admission on 8.11.93.</p> <div style="display: flex; justify-content: space-between; margin-top: 20px;"> <div style="text-align: center;"> <p><i>P. P. Sinastara</i> (P. P. Sinastara) Adm. Member</p> </div> <div style="text-align: center;"> <p><i>D. L. Mehta</i> (D. L. Mehta) Vice-Chairman</p> </div> </div> <hr/> <p>8.11.93</p> <p>None present on behalf of the petitioner</p> <p>The M.P. is accepted and the delay is condoned. M.P. stands disposed of.</p> <div style="display: flex; justify-content: space-between; margin-top: 20px;"> <div style="text-align: center;"> <p><i>O. P. Sharma</i> (O. P. Sharma) Administrative Member</p> </div> <div style="text-align: center;"> <p><i>D. L. Mehta</i> (D. L. Mehta) Vice-Chairman</p> </div> </div>

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